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L.Pradhan -Vrs- UOI

For Orders/Directions No. 17  
O.A.No. 1103/2012  
Advocate (s)- M/s. R.N.Behera & Ors.  
Advocate (s)- .....

**Order dated: 14.01.2013**

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**&**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

....

None appears for the applicant. Defects as pointed out by the Registry be removed by the applicant within four weeks, failing which the matter will be dismissed without further reference to this Bench.

Registry is directed to communicate this order to the applicant by Speed/Registered Post with proper AD today.



MEMBER (Admn.)



MEMBER (Judl.)

RK